

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 110
C.P.(IB)/17(AHM)2021

Order under Section 9 IBC

IN THE MATTER OF:

Keshav Parashar Prop of Pioneer Power Systems
V/s
Sanjeevni Renewables Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..19/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Operational Creditor : Mr. Aditya Vijay
For the Corporate Debtor : PCA Mr. Kiran Shah

ORDER

Pleadings are complete.

We direct parties to upload pleadings and submissions on **E-portal** within **Seven (7)** days, if already not uploaded.

Matter stands adjourned to 16.09.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

SK

(MADAN B GOSAVI)
MEMBER (JUDICIAL)